

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

13. C.P.(IB)-4648(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **11.02.2020**

NAME OF THE PARTIES: H. Jeevanlal& Company V/s

**v/s.**

VHM Industries Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Counsel for the Operational Creditor present. Ms. Sudha Bhusan appears on behalf of the Corporate Debtor and submits that Corporate Debtor would like to settle the matter and also sought time for filing reply. List this matter on 12.03.2020 for filing consent term/reply.

SD/-

SHYAM BABU GAUTAM  
Member (Technical)

SD/-

BHASKARA PANTULA MOHAN  
Member (Judicial)